

Your State allocation for the above sanctioned schemes for 1992-93 is Rs. (Annex. II) crores. First instalment of funds is being released immediately. Further instalment will be released based on the progress of expenditure of component-wise expenditure on different schemes and the number of beneficiaries served.

Chief Secretaries are advised to monitor implementation of schemes devised for small/marginal farmers as also earlier scheme of distribution of Rs. 1000 per tonne for decontrolled fertilizers and ensure that the benefit announced by the Government are available to the farmers without any delay. Fortnightly progress reports may be sent to this Ministry.

[English]

Offshore Gas At Hazira

682. SHRI KASHIRAM RANA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total quantity of natural gas required to meet all the commitments of Hazira and HBJ Pipeline;

(b) the projected availability of offshore gas at Hazira when these commitments were made; and

(c) whether this projects availability of gas includes gas from the Tapti high fields?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b). The projected availability in the year 1990 when the last commitments were made, was 40 MMSCMD by 1994-95. Commitments were made after applying a diversity factor for both firm and fallback users.

(c) The projected availability was on the

basis of expensing proposed in capacity of the pipelines and the Hazira Gas Terminal and not on the source of gas supply.

Fertilizer Subsidy

683. SHRISHANKERSINH VAGHELA: Will the Minister of AGRICULTURE be pleased to state:

(a) the funds released by the Union Government to the Government of Gujarat during last two years under the scheme of fertiliser subsidy to small and marginal farmers;

(b) whether this amount was fully utilised by the State Government;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The scheme on Fertiliser subsidy to small and marginal farmers was implemented during 1991-92 only and an amount of Rs. 11.525 crores was released to the State Government of Gujarat.

(b) and (c). The State Government have reported utilisation of an amount of Rs. 2.846 crores during 1991=92.

(d) On receipt of utilisation of the first instalment towards the end of the financial year, 2nd and 3rd instalments were released. The State Government has been requested to report further utilisation details, if any.

[Translation]

Restoration of Normalcy in J & K

684. SHRI RAJESH KUMAR:
SHRIMATI SHEELA GAUTAM:

SHRI JAGAT VIR SINGH DRONA:
 SHRIMATI KESHARBAI SONAJI
 KSHIRSAGAR:
 SHRI ASHOK ANANDRAO
 DESHMUKH:
 SHRI RAMESH CHENNITHALA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the economic, political and other measures taken by the Government for the restoration of normalcy in Jammu & Kashmir; and

(b) the progress made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b). A statement is enclosed.

STATEMENT

1. The Government of India has been consistently reiterating its resolve to restore the democratic process in the State. In this direction a number of initiatives have been taken. A multi party Advisory Council has been set up to aid and assist the Governor. Efforts have been made to activate the district level Committees. Several leaders including the Home Minister and the Minister of State for Home Affairs have visited the Valley in recent months. Dialogues have been held with representatives of all the major national political parties in which representatives of major regional parties of the State were also invited. A multi party delegation also visited the State during 27.10.92. A meeting of a multi-party group of former Legislators and Parliamentarians from the State was also convened on 7.11.92 with a view to discuss the situation and involving them in the process of normalisation of the

situation and moving towards restoration of the electoral process. Since it was not practicable to have discussions with all former legislators/Parliamentarians in a single session, it is proposed to have further such meetings in the near future.

2. The Government of J&K has been facing financial difficulties, particularly on account of the militancy that has been going on in the state for the last 3 years.

3. An inter-Ministerial group has been constituted in the Ministry of Finance and the Rangarajan Committee has been constituted in the Planning Commission to look at ways of getting over the financial problems in the State of J&K and certain other States. In the meanwhile the Central Government has been releasing the monthly instalments of normal central assistance and share in taxes, on an advance basis, to the State Government. The accrued liability on account of loan and interest payments in the current year amounting Rs. 165 crores and a carry-over liability of Rs. 144 crores from the previous year has also been kept in abeyance.

4. Regular review is being done of the various developmental projects going on in the State. The State Government has also been advised to ensure that the local administration is activated so that various projects and schemes can be implemented effectively on the ground.

5. At the same time pressure is being kept on the militants, so that the fear of the gun can be reduced and the people can feel confident to come out and participate in normal political and economic activities.

6. As a result of various initiatives taken so far, and the successes achieved by the Security force in the recent past against the militants there are signs of activity and interest among various sections of the population

to move forward in the direction of restoration of normalcy in the State.

[English]

Housing Projects with French Assistance

685. SHRI ANNA JOSHI: will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether an expert French team visited India to assist in various Housing Projects;

(b) if so, the details along with the housing projects discussed;

(c) whether any financial assistance is likely to be provided by French Government for housing projects; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). As a result of the visit of the Union Minister for Urban Development to France, the French Government sent a six member mission to India during 15th to 18th November, 1992 and held discussions with the officials of the Ministry of Urban Development and various agencies to identify projects in the fields of housing, urban development and building technology for support from the Govt. of France. The mission agreed to consider assistance in the sector of water supply and sewerage, light rail transport, building materials and construction and technical assistance in these areas, The detailed projects in identified areas are under formulation for posing to French Government.

Storm water Drains in Government Colonies

686. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether storm water drains were not desilted/cleaned before the onset of the 1992 Monsoon in the Government employees residential colonies in Delhi resulting into water logging mosquitoes breeding;

(b) if so, the reasons therefor; and

(c) the steps being taken to clean and desilt all the drains now?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M., ARUNCHALAM): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Indo-Bangladesh Border Fencing

687. SHRIMATI VASUNDHARA RAJE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether steps are being taken by the Government for the construction of road and fencing of Indo-Bangla Border;

(b) if so, the estimated cost of the fencing and construction of road;

(c) the amount allocated for this purpose during 1992-93;

(d) the target set for the construction of road and fencing of Indo-Bangla Border in 1992-93 and remaining years of Eighth Plan; and